

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at a (1) above.

[Placed in Library. Sec. No. LT-8091/84]

Annual Report of and Review on the working of Chittaranjan National Cancer Research Centre, Calcutta, for 1982-83 and statement for delay in laying these papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KAMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1982-83.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at above.

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12.03 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Eighty-second and Eighty-fourth Action Taken Reports.

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) Eighty-second Report on Action Taken by Government on the recommendations contained in the

Seventy-sixth Report of the Committee on Minerals and Metals Trading Corporation of India Ltd.—Export of Iron Ore.

- (ii) Eighty-fourth Report on Action Taken by Government on the recommendations contained in the Sixty-first Report of the Committee on Central Cottage Industries Corporation of India Ltd.

12.04 hrs.

RE : CALLING ATTENTION

MR. SPEAKER : Now, Calling Attention.

SHRI K. MAYATHEVAR (Dindigul) : Sir, this is an important matter.

DR. SUBRAMAINAM SWAMY (Bombay North East) : Sir, I rise on a point of order.

MR. SPEAKER : What is it ?

DR. SUBRAMANIAM SWAMY : The House has the precedent. This is such an important matter. We convert this into 193 discussion. Yesterday also, my friends made a request on the Sri Lankan question.

SHRI K. MAYATHEVAR : We can convince all the hon. Members...

(Interruptions)

MR. SPEAKER : Mr. Mayathevar, I am speaking on this very same subject. You must have patience to listen to me. I have taken up the very same subject. I can only say that if the whole House agrees—we have the precedents and we have done it—but, without the concurrence of the House, I cannot do anything. This is beyond my power. I accede to your request. I will decide it calmly.

DR. SUBRAMANIAM SWAMY : Sir, the Parliamentary Affairs Minister is here.